

**Central Administrative Tribunal
Madras Bench**

OA 310/01041/2019

Dated Monday the 5th day of August Two Thousand Nineteen

P R E S E N T

Hon'ble Mr. T. Jacob, Member (A)

P. Rajan
S/o. Late V.G. Perumal
No. 4, A3 Andavar Nagar
4th Street
Kodambakkam, Chennai – 600 024. ... Applicant

By Advocate **M/s. S. Ramaswamyrajarajan**

1. Union of India rep. by
The Under Secretary
Establishment – XI,
Central Water Commission
Sewa Bhawan, R.K. Puram
New Delhi – 110 006.
2. The Chief Engineer
Central Water Commission
Sewa Bhawan, R.K. Puram
New Delhi – 110 006. ... Respondents

By Advocate **Mr. M. Kishore Kumar**

ORAL ORDER

Pronounced by Hon'ble Mr. T. Jacob, Member(A)

Heard. The applicant has filed this OA under Section 19 of the Administrative Tribunals Act, 1985 seeking the following reliefs:

- “i. To direct the 1st respondent to dispose the representation dated 09.05.2018 given by the applicant and
- ii. To pass such further or other orders”

2. It is submitted that the applicant made Annexure A1 representation dated 09.05.2018 seeking implementation of Modified Flexible Complimentary System for the scientific cadre as per the recommendation of 7th CPC which was forwarded by the second respondent to the first respondent on 10.10.2018. But till date there is no response from the respondents. Hence this OA.

3. Learned counsel for the applicant would submit that the applicant would be satisfied if the competent authority is directed to consider his Annexure A1 representation dt. 09.05.2018 within a time frame stipulated by this Tribunal.

4. Mr. M. Kishore Kumar takes notice for the respondents.

5. Keeping in view the limited prayer of the applicant and without going into the substantive merits of the case, the OA is disposed of at the admission stage

with a direction to the respondents to consider Annexure A1 representation of the applicant dated 09.05.2018 in accordance with law and pass a reasoned and speaking order within a period of three months from the date of receipt of copy of this order.

(T. Jacob)
Member(A)
05.08.2019

AS